

others. Members can touch upon any subject falling within the purview of disarmament.

The UN General Assembly through resolutions adopted during its 26th session has drawn the attention of the current session of the Committee in particular to the following subjects :—

- (i) The question of general and complete disarmament under strict and effective international control;
- (ii) The question of an early agreement on the abolition of the production, stockpiling etc. of chemical weapons;
- (iii) The question of a treaty banning underground nuclear weapon tests.

Ceylon's refusal of Berthing Facilities for Tankers carrying Crude Petroleum to Cochin Refinery

1538. SHRI P. GANGADEB :
SHRI C. T. DHANDAPANI :

Will the Minister of EXTERNAL AFFAIRS be pleased to state

(a) whether Ceylon declined an Indian request for berthing facilities for two tankers carrying crude petroleum to the Cochin Refinery during the Indo-Pak war; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI SWARAN SINGH) : (a) and (b). The Government of India informed the Government of Ceylon that only non-military vessels carrying out purely peaceful activities unrelated to the hostilities would be allowed entry into Ceylonese territorial waters. The Government of India pointed out that the two ships carrying crude oil for the Indian Refinery should not be considered to be related to the hostilities. While these negotiations were proceeding, the hostilities came to an end, and the two tankers no longer needed any berthing facilities in Ceylon.

Foreign Aid for Public Sector undertakings

1539. SHRI ARJUN SETHI : Will the Minister of STEEL AND MINES be pleased to state :

(a) the steps Government have taken to dispense with any kind of aid from Foreign countries in the field of 'Steel' so as to increase the output in our public sector undertakings; and

(b) the progress Government have made at Rourkela Steel plant of Hindustan Steel Limited to speed up its production ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAH NAWAZ KHAN) : (a) A number of steps have been, and are being taken to reduce, and ultimately to eliminate, to the extent possible, dependence on foreign aid in the matter of increasing output from the existing public sector Steel Plants. These steps are directed towards maximising indigenous contribution in the manufacture of plant and equipment by greater utilisation of available capacity in public and private sector enterprises in a coordinated manner, increased import substitution of spare parts and other consumables by maximising indigenous availability, creation of additional manufacturing capacity for refractories, strengthening engineering and consultancy services, reducing the number of foreign technicians etc.

(b) The reconstruction of the S.M.S. roof at Rourkela Steel Plant was completed ahead of schedule. Certain other steps designed to step up production like specialised repairs to coke oven batteries and oven equipment, maximum use of supplementary fuels, procurement of essential spares and other materials, provision of balancing and additional facilities etc. have also been taken. The production has already picked up to a good level.

Reorganisation of Capital Structure of H.E.C., Ranchi

1540. SHRI P. A. SAMINATHAN : Will the Minister of STEEL AND MINES be pleased to state the manner in which the

capital structure of Heavy Engineering Corporation, Ranchi has been reorganised resulting in the reduction of interest liability ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): On 31st March, 1971 the authorised and the paid up share capital of the Heavy Engineering Corporation was Rs. 100 crores. Government have approved of an increase of the authorised share capital to Rs 175 crores from 1.4.1971. The paid up share capital has been increased to Rs. 159.00 crores with effect from this date by conversion of a loan of Rs. 59 crores out of the loans outstanding against Heavy Engineering Corporation Ltd into equity. This figure includes an amount of Rs. 9 crores incurred as expenditure on township till 31.3.1971.

As a consequence of the conversion of loans to the tune of Rs. 59 crores into equity, the interest liability of Heavy Engineering Corporation will be reduced by about Rs. 2.34 crores during 1971-72 and about Rs. 4.00 crores annually in the subsequent years.

Implementation of Recommendation of Expert Committee by Mining and Allied Machinery Corporation

1541. SHRI P. A. SAMINATHAN : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the recommendations made by the Expert Committee in April, 1970 have been implemented by the Mining and Allied Machinery Corporation Limited; and

(b) the quantity and value of orders so far received out of anticipated orders for 61,000 tonnes of machinery and components valued at Rs. 55 crores to be received by the Corporation during 1970—74 ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): (a) The recommendations of the Expert Committee on diversification of production in MAMC

are being implemented with the modifications required in the light of actual demands and in the interest of better profitability.

(b) Orders for about 36,200 tonnes valued about Rs. 34 crores have been received so far.

लघु तथा सामान्य उद्योगों में कोयले की कमी

1542. श्री राम रतन वर्मा:

श्री कून चन्द वर्मा:

क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि-

(क) क्या देश के अनेक भागों में कोयले की कमी के कारण गत 6 महीनों में अनेक लघु तथा सामान्य उद्योगों को जो हानि हुई है उसके बारे में प्रकाशित समाचारों की ओर सरकार का ध्यान दिलाया गया है; और

(ख) यदि हा, तो इस बारे में राज्य-वार ब्यौरा क्या है और सरकार इस सम्बन्ध में क्या आवश्यक कार्यवाही कर रही है ?

इस्पात और खान मंत्रालय में राज्य मंत्री (श्री शाहनवाज खाँ): (क) जी, हाँ।

(ख) लघु और साधारण उद्योगों द्वारा कोयले की कमी के कारण हुई हानि के सम्बन्ध में राज्य-वार ब्यौरा सुनिश्चित नहीं किया जा सकता है।

कोयले के उत्पादन में कोई कठिनाई नहीं है। लेकिन उपभोक्ताओं को कोयले के प्रेरण की कालावधि के दौरान, रेलवे बोगियों की कमी के कारण कुछ कठिनाई का सामना करना पड़ा था। केन्द्रीय सरकार द्वारा किए गए